

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/114/2016  
NAME OF THE PETITIONER(S) : K. Balagangadharan & another  
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others  
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. MOHAN PULICKAL Adv. for Petrs.

2) Kannan P.T. holding for Mr. S. Anandhan. Advocate for  
for M/s Fox Mandal & Anouela Respondent No. 3-5

3) Anwar Kumar Murthu For Respondent 1 & 2

**ORDER**

Counsel for petitioner present. Counsels for R1 & R2, R3 to R5 and R6 & R7 are present. Counsel for R3 to R5 prayed for time to make submissions as the senior counsel is held up at Delhi. Counsel for petitioner has already made his submissions. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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